

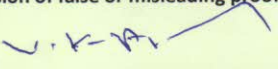
(Schedule)		
FORM A		
PUBLIC ANNOUNCEMENT		
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
FOR THE ATTENTION OF THE CREDITORS OF SONARCH INTERNATIONAL PRIVATE LTD.		
RELEVANT PARTICULARS		
1	Name of corporate debtor	SONARCH INTERNATIONAL PRIVATE LTD
2	Date of incorporation of corporate debtor	19.02.2008
3	Authority under which corporate debtor is incorporated / registered	Rigistrar of Companies-Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900MH2008PTC179108
5	Address of the registered office and principal office (if any) of corporate debtor	B-112, HIND SAURASHTRA INDUSTRIAL ESTATE, MAROL NAKA, ANDHERI (EAST), MUMBAI MH 400059 INDIA
6	Insolvency commencement date in respect of corporate debtor	29-10-19
7	Estimated date of closure of insolvency resolution process	26-04-20
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vimal Kumar Agrawal IBBI/IPA-001/IP-P00741/2017-2018/11247
9	Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 11-12, Krishna Kunj, Above HDFC Bank Ltd., Near East-West Flyover, Bhayander West, Thane, 401101, Maharashtra . E-mail: vimalpagarwal@rediffmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 11-12, Krishna Kunj, Above HDFC Bank Ltd., Near East-West Flyover, Bhayander West, Thane, 401101, Maharashtra . E-mail: cirp.sonarch@gmail.com
11	Last date for submission of claims	12-11-19
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/downloadform.html (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sonarch International Pvt Ltd. on 29-10-19.

The creditors of SONARCH INTERNATIONAL Pvt.LTD. , are hereby called upon to submit their claims with proof on or before 12-11-2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Name and Signature of Interim Resolution Professional : Vimal Kumar Agrawal
Date and Place : 30-10-2019, Mumbai

